

(b) if so, whether Government have taken any decision to provide more funds to the University Grants Commission; and

(c) if so, details thereof ?

THE MINISTER OF HUMAN RESOURCES DEVELOPMENT (SHRI P.V. NARASIMHA RAO) : (a) No, Sir.

(b) and (c). Do not arise.

Leasing of Planes to Indian Airlines

*153. SHRI T. BALA GOUD : Will the Minister of TRANSPORT be pleased to state :

(a) whether his attention has been drawn to the news item appearing in Hindustan Times dated 9 September,

1985 regarding "Planes on lease 'must' for Indian Airlines";

(b) if so, whether it is proposed to have some planes on lease for Indian Airlines to meet the needs of traffic which is growing at the rate of ten per cent during the last few years; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) Yes, Sir.

(c) In order to meet the requirement of aircraft before and during the delivery of A 320 aircraft, it has been estimated that the following aircraft capacity shall be leased during the period 1986-87 to 1990-91 :

Financial Year	Number of Leased Aircraft	
	Airbus A 320	Boeing 737
1986-87	2	4
1987-88	2	10
1988-89	3	12
1989-90	3	12
1990-91 (upto Dec. 1990)	2	Nil

[Translation]

Widening of National Highway No. 28 A Between Dumriaghat Bridge and Bathna Kutti in Bihar

*154. SHRI KALI PRASAD PANDEY : Will the Minister of TRANSPORT be pleased to state :

(a) whether National Highway No. 28A is in a very bad condition between Dumriaghat Bridge and Bathna Kutti in Bihar;

(b) whether it is a fact that about 25-30 thousand trucks/buses and other vehicles ply daily on this highway;

(c) whether a proposal to widen this highway is under consideration of Government;

(d) if so, the action initiated so far to widen this highway further and the time by which this highway is likely to be widened;

(e) if not, the difficulties being experienced in widening this highway; and

(f) the estimated expenditure involved in this work ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Portion of

N.H. 28 between Dumriaghat Bridge and Bathna Kutti in Bihar has been badly damaged during last rainy season.

(b) About 1400 vehicles including cycles and cycle-rickshaws, etc. ply daily on this road.

(c) Yes, Sir.

(d) and (e). Work of widening in 31 Kms. from Bathna Kutti and towards Dumriaghat Bridge is already in progress. Widening of remaining length will depend on the availability of funds during the subsequent years.

(f) The estimated cost of widening the remaining portion of this section is about Rs. 200 lakhs.

Construction of Dam at Jamrani (U.P.)

*155. SHRI HARISH RAWAT : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Government have recently received any proposal from Uttar Pradesh Government regarding construction of a dam at Jamrani in Uttar Pradesh; and

(b) if so, the steps proposed to be taken in this regard ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) The Government of Uttar Pradesh has reported that they are revising the Jamrani Project report and estimate.

(b) Does not arise.

[English]

New Scheme of Rural Hospitals

*159. SHRI HUSSAIN DALWAI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Government have declared new scheme of rural hospitals;

(b) the salient features of the said scheme;

(c) whether the private institutions will be allowed to sponsor such schemes and run the same; and

(d) the ratio of contribution for such rural hospitals by Union Government, State Governments and the private institutions respectively ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) Yes, Sir. The scheme known as Special Health Scheme for Rural Areas came into force with effect from 1st April, 1984.

(b) and (d). A statement is given below.

(c) Private institutions/organisations of a voluntary nature which fulfil the conditions of eligibility as laid down under the Scheme are eligible to receive financial assistance provided the State Government concerned recommends it and contributes its share of expenditure.

Statement

Salient Features of the Special Health Scheme for Rural Areas

The purpose of the scheme is to encourage voluntary organisations in setting up new hospitals, dispensaries in rural areas where the existing medical care facilities are inadequate.

I. Conditions of Eligibility for Assistance

A voluntary organisation/institution that fulfils the following criteria shall be eligible for grants under the scheme :

(i) It must be registered under the Societies' Registration Act of 1860 or any other Statute.

(ii) It should be non-official and under non-proprietary management.